## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 110/15	TP 141/16	Hearing	621A	BMM Cements Ltd. & Anr.

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

() KANGAHATAN SBYS371897

## ORDER

Proxy counsel for petitioner is present. He requested time. As requested list it on 22/9/2017 for hearing finally and no further adjournment will be given.

List it on 22.9.2017.

**MEMBER(J)** 

MEMBER(T)